

SPECIAL BENCH  
COURT - I

**O-211**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

APPEAL/255(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> JULY 2024**

IN THE MATTER OF	REGISTRAR OF COMPANIES JHARKHAND VS MANGALAM LEATHER INDUSTRIES LIMITED
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

**Appearances (via video conferencing/physically)**

Mr. Ajay Chaubey, Adv. : For Petitioners  
Mr. Chandan Mishra, Adv.

**ORDER**

1. Ld. Counsel for the petitioners present.
2. Ld. Counsel appearing for petitioner submits that the notice has not been served to the respondents. Let the same be done.
3. Post this matter on **27/08/2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**